

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 94 OF 2016**

**Dated: 23<sup>rd</sup> April, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Rajasthan Rajya Vidhyut Utpadan Nigam Ltd.                   ...Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission &             ...Respondent(s)  
Ors.**

Counsel for the Appellant(s)                   : Mr. Ramnesh Jerath

Counsel for the Respondent(s)               : Ms. Himanshi Andley for  
Mr. Raj Kumar Mehta for R-1

Mr. Bipin Gupta

Mr. Suneel Bansal for R-2 to 4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on

**15.05.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*